Tolnafate Fkicinck ne Acetonide Oxyicdiin < Hcl. Hy. -seine N butyl bromide Pyrithcxine Dona Mitomycin

10. M/s. Hoechst

535

.....Analgia

M/s. Lupin 1

D-Tartanc Acid

M/s. CadilaJ

## Dress materials to the employees of **ONGC**

464. PROF. SOURENDRA BHATTA-CHARJEE; Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

- (a) whether some of the regional busi ness centres of Oil and Natural Gas Com mission have floated tender enquiries for procurement of dress/uniform materials of summer and winter for their employees during the past three years;
- (b) whether almost all the centres have finalised their requirements in metres of different cloth materials for the ensuing seasons of 1990-91 and 1991-92;
- (c) if so, the details of requirements finalised by each centre of ONGC, tender details and estimated time of delivery of these materials to the employees; and
- (d) the details of employees category-wise who are entitled to receive such dress /uniform materials?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRA-KASH MALAVIYA): (a) to (d) The time and effort involved in collecting the information from different regional centres and project offices of ONGC located all over the country may not be commensurate with the purpose sought to be achieved

### Strike threat by workers of Coal India Limited

to Questions

# 465. SHRI CHATURANAN MISHRA; SHRI GURUDAS DAS GUPTA:

Will the Minister of ENERGY be pleased to state;

- (a) whether the workers of Coal India Limited and its subsidiary companies have decided to observe a day's strike on January 7, 1991; and
- (b) if so, what are their demands and what steps are being taken by Government to avert the strike?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) and (b) Yes, Sir. Trade Unions affiliated to AITUC, CITU, BMS & HMS have given notice for strike on the 7th January, 1991 in support of the following demands: —

- "(1) 8. 33 per cent Bonus to all the coal workers for 1989-90 without any ceiling.
- (2) Full neutralisation of D. A. to all the workers.
- (3) Immediate implementation of pension scheme as agreed by JBCCI.
- (4) Increase of PF contribution to 10 per cent as in other public sector undertakings.
- (5) Full implementation of all clauses of NCWA-IV including these relating to welfare amenities and both clauses of 9. 4. 3.
  - (6) Abolition of contact system and regularisation of contract workers.

- (7) Regularisation of all Casual/ Temporary workers.
- (8) Piece rated workers should he given time rated jobs after 10 years of , service.
  - (9) Employment to land losers with full compensation.
  - (10) Reclamation of land in Opencast mines.
  - (11) Ensure all safety measures and rules in coal mines.
  - (12) Enhance income tax exemption limit to all workers. "

The management of the Coal all Companies have held discussion with all the Central Trade Unions represented on the Joint Bipartite Committee for the Coal Industry (JBCCI) and as a result the Trade Unions have agreed to withdraw the Strike Notice.

#### Death of Air-hostess in a hotel in Delhi

- 466. SHRI VISHWA SRAC RAMRAO PATIL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government had instituted any inquiry into the death of an airhostess of Indian Airlines who had allegedly committed suicide in Hotel iKanishka on 19th August, 1990;
- (b) what is the number of unnatural deaths of air hostesses of Indian Airlines during the night halts during the last five years;
- (c) whether it is a fact that sexual exploitation of air hostess by the male crew has been the major cause behind such deaths:
- (d) whether it is also a fact that air hostess are compelled to do night stops; and
- (e) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a)

- to (c) During the last five years, there has been only one case of an airhostess committing suicide when she night stopped in Delhi on the 19th August, 1990. This case is under investigation by the police.
- (d) and (e) Air hostesses are scheduled to operate the flights according to operational requirements, keeping in view Flight and Duty Time Limitations. Night halts are therefore unavoidable in some cases.

## Coal stock in the Western Coalfields Limited

- 467. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:
- (a) the quantum of coal stock upto the end of August, 1990 in the collieries under the Western Coalfields Limited;
- (b) whether there was huge coal stock in the Western Coalfields Limited: if so, what are the reasons for which the W. C. L. authorities have stopped coal linkage to their industrial users in the month of September-October, 1990;
- (c) what are the reasons for stopping coal linkage to major and minor industries in Maharashtra and outside the State;
- (d) whether it is a fact that the industries associations have brought to the notice of the Coal Inventory Committee on 28th October, 1990 at Chandrapur that their coal linkage has been stopped two months before and that is why industries are suffering;
- (e) whether it is a fact that due to the committee's interference the Chair-man-cum-Managing Director, W. C. L. promised to restore the linkage of coal to the industries from the next day; and
- (f) if so, whether Government pro pose to order a C. B. I, enquiry into the matter?

THE MINISTER OF ENERGY (SHRI iKALYAN SINGH KALVI): (a) Pithead stocks in the collieries under Western